

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

Customs Appeal No.10482 of 2018

(Arising out of OIA-JMN-CUSTM-000-APP-040-17-18 dated 01/11/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

Alang Auto General Engg Co Pvt Ltd

Cm- 458 Rukmani Gun Near Virani School
Kaliyabid, Bhavnagar, Gujarat

.....Appellant

VERSUS

C.C.-Jamnagar(prev)

Sharda House...Bedi Bandar Road,
Opp. Panchavati, Jamnagar, Gujarat

.....Respondent

APPEARANCE:

Shri. Vikash Mehta, Consultant & Shri. Rahul Gajera, Advocate for the Appellant
Shri. A R. Kanani, Superintendent (AR) for the Respondent

CORAM:

HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 26.07.2024
DATE OF DECISION:04.09.2024

The appeal is disposed of. For order, see order of date in CUSTOMS Appeal No. 11567 of 2017.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)